GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA
UNSTARRED QUESTION NO.2699
ANSWERED ON 02.08.2018

Achievements under RGPSA

†2699. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the details of reasons for huge gap between sanctioned and released funds under Rajiv Gandhi Panchayati Sashakatikaran Abhiyan (RGPSA), State-wise including Maharashtra during the last three years and the current year;

(b) the details of performance of works under RGPSA during the period, State-wise and year-wise including Maharashtra;

(c) the details of targets fixed and achieved during the said period, State-wise and year-wise; and

(d) the extent to which the said scheme is likely to be helpful to increase capacity building?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) The scheme of Rajiv Gandhi Panchayat Shashaktikaran Abhiyan (RGPSA) implemented during the period 2012-13 to 2015-16 was a demand driven in nature and involved multi-dimensional activities. Funds were sanctioned on the basis of annual plan proposals of States as approved by the Central Executive Committee of RGPSA. Releases were normally made in two instalments, the first instalment being 50% of the sanctioned amount after deducting the unspent balance available with State at the time of release. The quantum of release of first instalment therefore depended on the unspent balance available with the State, utilization certificate and physical-financial progress reports furnished etc. The States which had high unspent balances and had not provided utilization certificates etc were not eligible for full releases, thus resulting in the gap between sanctioned and released amounts.

(b) & (c) Since RGPSA was a demand driven scheme, there were no pre-set targets. The financial and physical achievements under the scheme during 2015-16 including Maharashtra is given in **Annexure-I & II**. As the scheme was implemented only upto 2015-16, no funds were released under this scheme during 2016-17, 2017-18 and the current year 2018-19.

(d) Under RGPSA, States had taken up Capacity Building & Training of stakeholders on a large scale, including e-enablement, and resource centres have been set up, thereby increasing the capacity of Panchayati Raj Institutions.

Annex referred to in reply to part (b) & (c) of the Lok Sabha Unstarred Question no 2699 for 02.08.2018 regarding Achievements under RGPSA

Details of funds sanctioned and released during 2015-16 under RGPSA

Sl. No	State/ UT	Sanctioned	Released
1	A.P	21.04	12.5
2	Arunachal	2.9	0
3	Assam	39.48	17.08
4	Bihar	0	0
5	Chhattisgarh	29.68	14.64
6	Gujarat	10.36	0
7	Haryana	21.81	0
8	HP	13.12	2.48
9	J&K	7.08	0
10	Jharkhand	23.89	9.49
11	Karnataka	77.76	32.71
12	Kerala	10.55	0
13	MP	41.63	10.8
14	Maharashtra	39.76	4.5
15	Manipur	10.8	5.4
16	Mizoram	0	0
17	Odisha	19.58	0
18	Punjab	2.69	2.69
19	Rajasthan	16.37	4.48
20	Sikkim	2.7	1.26
21	Tamil Nadu	18.26	8.96
22	Tripura	5.21	1.35
23	Telangana	35.78	13.13
24	Uttarakhand	9.53	3.09
25	Uttar Pradesh	70.54	11
26	West Bengal	37.13	9.91
27	Goa	2.6	1.06
28	Dadra and Nagar Haveli	0	0
29	Daman & Diu	0	0
30	Chandigarh	1.33	0.29
31	Lakshadweep	4.26	1.65
32	A&N	0	0
	Total	**575.84**	**168.47**

Annexure referred to in reply to part (b) & (c) of the Lok Sabha Unstarred Question no 2699 for 02.08.2018 regarding Achievements under RGPSA

Activities Sanctioned to States during 2015-16 under Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)

Capacity building and training of Panchayat representatives and functionaries	
Training of Elected Representative and functionaries (in lakhs)	**67.32**
Support for resource centres at State, District and Block level	
State Panchayat Resource Centres (Nos.)	**5**
HR Support for SPRCs (No. Of States)	**16**
District Panchayat Resource Centres (Nos.)	**22**
HR Support (No. Of States)	**13**
Computers and other e-enablement activities	
E governance(PMU)/Resource unit (in no. of States) Computer, UPS and Printers (Nos.)	**19** **612**
Special Support in PESA Areas (in no. of States)	6
Innovative activity (in no. of States)	2
Programme management and IEC (in no. of States)	27